

### ORDER- SHEET FOR MAGISTRATE'S RECORDS

DISTRICTS:- Bongaigaon  
THE COURT OF  
No MGR 461/11

of 200


of

Versus

**O R D E R**

**SIGNATURE**

Sl. No.	Date	O R D E R	SIGNATURE
	07-12-17	<p>Accused Ramen Arjya is absent.</p> <p>BWA issued against the accused person is not returned.</p> <p>Perused the case record.</p> <p>It is found that vide order dated 04-10-16, my Ld. Predecessor passed an order for the issuance of BWA against the accused person.</p> <p>It is also found that the case is pending since 2011. Hence, it is found that more than 5 years have been passed, but the case is still pending at the stage of appearance.</p> <p>Considering, the Hon'ble Gauhati High Court's direction, so far as old pending cases are concerned. I deem it fit to issue Proclamation and Pending Warrant of Arrest against the accused person and the instant case is filed till the execution of the pending Bailable warrant of arrest, issued against the accused person.</p> <p>Inform all concerned.</p> <p>B.A. is to do the needful for entry of the particulars of the instant case in the long pending case register and also B.A. is to inform all concerned authorities about the filing of the instant case.</p>	

  
Sub-Divisional Judicial  
Magistrate (Sadar)  
Bongaigaon